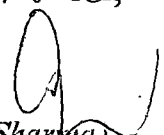
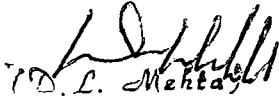


C. A. T. Bench, JAIPUR

Date of Order	Orders
30/7/94 Reply filed 20/8/94.	Sh. S. K. Jain counsel for the applicants Sh. Manish Bhandari counsel for the respondents As prayed by both parties may be listed for direction on 18/8/94.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman
18.8.94 Chen 25/8/94 for MD	Sh. S. K. Jain, counsel for the applicant. Sh. Manish Bhandari, counsel for the respondent. The Order has been complied with and the CP stands disposed of. Notices are discharged.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman why didn't do the app. - and a nd 4830 30/8/94